

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.07.2019**

NAME OF THE PARTIES: Bhupendra Trading & Co

V/s

Voroca Indus Pvt Ltd.

SECTION 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

25. C.P.(IB)-1348(MB)/2019

The counsel for the petitioner requests for withdrawal of this petition.
Hence, this petition is dismissed as not pressed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)